## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.108/(MAH)/2013 CA No. 314/2013

CORAM:

Dated: 14.03.2017

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Mrs. Yamini Bipinchandra Shah

V/s.
M/s. Trimbak Estates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Casmeen Mohd. Sabir. Adv. for Respondents half nos. 1, 2, 18, 19, 20, 21837

2. Dr. S. K. Jan. Pass Technology

3. Darshan Ashar Adv. for Petitioner laboration of the Bathiya Udeohi

8. Associates

## ORDER T.C.P. NO. 108/397-398/CLB/MB/MAH/2013

- 1. The Learned Counsel for both the sides are present.
- The Learned Advocate for the Petitioner has informed that due to personal reasons, is seeking adjournment. It has also been informed that an Additional Affidavit is to be filed by Respondent Nos. 1 and 2.
- Under the circumstances, matter is adjourned to 17<sup>th</sup> April, 2017.
   Date is duly communicated to both the sides.

Sd/-

**Shri M.K. Shrawat** Member (Judicial)